

Dated, Madhepura, the 01st October 2021

In view of the directions of the Hon'ble Court's Letter No. 43062-098 dated 24.09.2021, the following (chart) shall be the roaster arrangements of the Judicial Officers for smooth functioning of the Court and Offices and to hear and dispose of urgent works including bail applications during ensuing holidays of Durga Puja (including Laxmi Puja, Fateha dwaz daham) from 11.10.2021 to 20.10.2021.

Sl. No.	Name of the Judicial Officers and Designation	Period of their detention
1.	Sri Anoop Singh, Sub Judge V-Cum-ACJM IV-Cum- 1/C Sub Judge I-Cum-ACJM I, Madhepura	11.10.2021 to 12.10.2021
2.	Sri Pramod Kumar, J.M. 1 st Class -Cum- 1/C S.D.J.M., Madhepura	13.10.2021 to 15.10.2021
3.	Sri Tej Pratap Singh, Sub Judge III -Cum-ACJM II-Cum- 1/C C.J.M., Madhepura	16.10.2021 to 20.10.2021
4.	Sri Kumaresh, J.M. 1 st Class-Cum- Nodal Officer, Madhepura	11.10.2021
5.	Md. Salikur Rahman, J.M. 1 st Class, Madhepura	12.10.2021 to 15.10.2021
6.	Md. Manzoor Alam, J.M. 1 st Class, Madhepura	16.10.2021 to 18.10.2021
7.	Ms. Surabhi Srivastava, J.M. 1 st Class, Madhepura	19.10.2021 to 20.10.2021

The officers detained during respective period against their names will hear and dispose of urgent court work including bail applications etc. The vacation court will hold court on all working days except the executive holidays and Sunday.

During period of their respective detention concerned judicial magistrate (Civil Judge Senior Division and Civil Judge Junior Division) shall also remain in charge of the other civil judges (Senior and Junior Division Courts), whose P.O. would be availing vacation for the period in which they have not been detained as well as vacant court, if any.